

CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF**SVARAJ TRADING AND AGENCIES LIMITED**

**Registered Off.: 1076, Dr. E. Moses Road, Worli, Mumbai 400018, Tel No: 022-24964656,
Fax No: 022-24963055 and website: www.svarajtrading.com.**

This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Ms. Rekha Soni, Mr. Harendra Gupta and Mr. Shankar Das Vairagi (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Svaraj Trading and Agencies Limited (the 'Target Company' or 'STAL') pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum to PA/DPS is being issued pursuant to changes/ amendments advised by SEBI vide their letter no. CFD/DCR/OW/27414/2012 dated December 10, 2012 and should be read in conjunction with the Public Announcement filed on September 03, 2012 (Monday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition) on September 10, 2012 (Monday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	September 03, 2012	Monday	September 03, 2012	Monday
Date of Detailed Public Statement	September 10, 2012	Monday	September 10, 2012	Monday
Date by which Draft Letter of Offer was filed with the SEBI	September 17, 2012	Monday	September 17, 2012	Monday
Last date for a Competitive Bid, if any	October 03, 2012	Wednesday	October 03, 2012	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	October 10, 2012	Wednesday	December 10, 2012	Monday
Identified Date	October 12, 2012	Friday	December 12, 2012	Wednesday
Date by which Letter of Offer will be dispatched to the Shareholders	October 19, 2012	Friday	December 19, 2012	Wednesday
Last date for Revising the Offer Price/Number of Equity Shares	October 22, 2012	Monday	December 20, 2012	Thursday
Last Date of announcement containing reasoned recommendation by committee of independent directors of STAL	October 23, 2012	Tuesday	December 21, 2012	Friday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	October 29, 2012	Monday	December 26, 2012	Wednesday
Date of opening of the Tendering Period	October 30, 2012	Tuesday	December 27, 2012	Thursday
Date of closing of the Tendering Period	November 12, 2012	Monday	January 09, 2013	Wednesday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	November 29, 2012	Thursday	January 23, 2013	Wednesday

All the other terms and conditions remain unchanged.

The Acquirers severally and jointly accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to PA/DPS will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date : December 12, 2012

Place : Mumbai

PRESSMAN